

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:815

ANSWERED ON:12.11.2010

REHABILITATION OF TRIBALS

Dashmuni Deepa ;Laguri Shri Yashbant Narayan Singh;Vasava Shri Mansukhbhai D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether data relating to alienation/displacement and rehabilitation of tribals is maintained by the Government;
- (b) if not, the reasons therefor, and
- (c) the corrective steps taken or proposed by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c): As per information received by the Department of Land Resources from the States/UTs up to July, 2010, 4.77 lakh cases of tribal land alienation have been registered covering 8.10 lakh acres of lands of which 3.78 lakh cases covering 7.86 lakh acres have been decided by the Court. 2.09 lakh cases have been decided in favour of tribals covering a total area of 4.06 lakh acres.